

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP

07-03-2024

LIST OF CREDITORS AS ON

30-06-2024

SN	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	State Bank of India	18-03-2024	1,07,01,92,951.00	1,03,81,86,289.16	Term loan, covid loan and working capital	1,03,81,86,289.16	1,03,81,86,289.16	NO	25.6904%	0.00	0.00	3,20,06,661.84	0.00	sheets were shared with respective FCs. Only Citizen Coop bank responded by submitting a revised claim and provided additpinal documents. Their admitted claim has
2	Canara Bank	16-03-2024	90,26,64,746.00	90,26,64,746.00	Term loan, covid loan and working capital	90,26,64,746.00	90,26,64,746.00	NO	22.3369%	0.00	0.00	0.00	0.00	
3	Bank of Baroda	15-03-2024	1,06,58,72,018.48	1,04,00,71,030.44	Term loan, covid loan and working capital	1,04,00,71,030.44	1,04,00,71,030.44	NO	25.7370%	0.00	0.00	2,58,00,988.04	0.00	
4	Citizen Coop Credit Bank	20-03-2024	42,16,24,881.78	42,11,53,041.08	Working Capital and covid loans	42,11,53,041.08	42,11,53,041.08	NO	10.4216%	0.00	0.00	4,71,840.70	0.00	
5	Bank of Maharashtra	20-03-2024	65,78,88,004.11	63,90,69,540.28	Term loan, covid loan and working capital	63,90,69,540.28	63,90,69,540.28	NO	15.8141%	0.00	0.00	1,88,18,463.83	0.00	
<b>5</b>	<b>TOTAL</b>		<b>4,11,82,42,601.37</b>	<b>4,04,11,44,646.96</b>		<b>4,04,11,44,646.96</b>	<b>4,04,11,44,646.96</b>		<b>100.0000%</b>	<b>0.00</b>	<b>0.00</b>	<b>7,70,97,954.41</b>	<b>0.00</b>	